

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI

Item 37

IA 100/2021 CA 417/2021 CA 9/2022 in CP 3638/MB/2018

CORAM:

SH. KAPAL KUMAR VOHRA

JUSTICE P. N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **25.04.2022**

NAME OF THE PARTIES: - **Union of India**
Vs
Infrastructure Leasing & Financial Services
Ltd & Ors

Appearance (via video-conference):

For the Petitioner : None

For the Respondent : None

Rule 11 of NCLT Rules, 2016 and Section 242(4),241-242 of Companies Act,
2013

ORDER

Due to paucity of time matter could not be heard. List this matter on

17.06.2022.

Sd/-

K. K. VOHRA
Member (Technical)

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)

ANKIT